

Sea Island Cotton in India

1619. Shri Naldurgker: Will the Minister of Food and Agriculture be pleased to state the total acreage brought under cultivation so far under the Sea Island Cotton Scheme in the various States?

The Minister of Food and Agriculture (Shri A. P. Jain): A scheme for the development and improvement of Sea Island Cotton 'Andrews' is functioning from the 11th May, 1957, in the States of Kerala, Mysore and Assam. The total acreage brought under cultivation of this cotton was 135 acres in 1957-58. The target to be covered during 1958-59 is 2,500 acres.

Casual Workers

1620. Shri Rajendra Singh: Will the Minister of Railways be pleased to state.

(a) whether the Railways make payments to the casual workers (line staff and gangmen) for the national holidays, viz. 26th January, 15th August and 2nd October; and

(b) if not, why?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b) Casual labour are employed on daily rates of pay and are paid for the days on which they actually do work.

Price of Rice

1621. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state.

(a) the present prices of rice in Uttar Pradesh and Madhya Pradesh provinces;

(b) the present prices of rice in Punjab; and

(c) the causes of differences in these prices?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) A statement showing the whole-sale prices of rice in certain important centres of Uttar Pradesh, Madhya

Pradesh and Punjab as on 28th August 1958 is laid on the Table of the House. [See Appendix IV, annexure No. 61].

(c) The variations in price are caused by various factors, such as the quality of rice, local demand for rice, arrivals in local markets, condition of the last crop, prospects of the next crop etc. Another important factor responsible for the difference in prices is the various zonal restrictions imposed on the movement of rice. At present, there is a ban on the export of rice from Punjab except to the Union territories of Himachal Pradesh and Delhi, from Madhya Pradesh and from Uttar Pradesh.

तार घर

१६२२. श्री लक्ष्मी राम क्या परिवहन तथा संचार मंत्री १६ मार्च, १९५८ के अनारकित प्रश्न मख्या १४६० के उत्तर के सम्बन्ध में यह बताने की कृपा करेगे कि जिला जामों (उत्तर प्रदेश) के गरीठा और गुरमराय मडियो मे तारघर खोलने के सम्बन्ध मे अब तक क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्री (श्री स० का० पाटिल) आवश्यक स्टोर इकट्ठे किये जा चुके हैं। गरीठा मे यह काम शीघ्र ही शुरू किया जायेगा और नवम्बर, १९५८ में यहा तार-घर खोलने जाने को सम्भावना है। गुरमराय मे, गरीठा के साथ-साथ तार-सुविधा तभी उपलब्ध की जा सकेगी जब कि इस बीच बहा का अतिरिक्त विभागीय विद्यमान शाखा डाक-घर में परिवर्तित कर दिया जाय।

यात्रियों की सुविधाओं

१६२३. श्री लक्ष्मी राम क्या रेलवे मंत्री यह बताने की कृपा करेगे कि .

(क) क्या यह सच है कि झांसी-कानपुर सेक्शन में उर्ई और धराब स्टेशनों पर जगह के अभाव के कारण तृतीय श्रेणी के यात्रियों को बहुत असुविधा होती है ,

(ख) यात्रियों की इस असुविधा को दूर करने के लिये उपरोक्त स्टेशनों पर प्रतीक्षालय को बढ़ा करने और वर्षा से बचने के लिये शैड बनाने का काम कब पूरा होगा ; और

(ग) क्या यह काम १९५८-५९ में प्रारम्भ किया जायेगा ?

रेलवे उपमंत्री (जी. सें. बें. रामस्वामी) :

(क) उरई स्टेशन पर मुसाफिरों को कुछ असुविधा जरूर होती है, लेकिन भराच रोड स्टेशन के बारे में यह नहीं कहा जा सकता।

(ख) रेलवे उपभोक्ता सुविधा समिति (Railway Users' Amenity Committee) ने इस बात की मंजूरी दे दी है कि उरई स्टेशन के मुसाफिरखाने का १९५९-६० में विस्तार किया जाय। भराच रोड स्टेशन के मुसाफिरखाने को बढ़ाने का कोई विचार नहीं है। इस स्टेशन पर मुसाफिरों का घाना-जाना भी इतना नहीं है कि मुसाफिरखाने का बढ़ाना जरूरी हो। रेल उपभोक्ता सलाहकार समिति ने यह भी तय किया है कि उरई प्लेटफार्म पर छत अभी न डाली जाय। इस्पात और पैसे को दूसरे जरूरी कामों के लिये बचा रखने के उद्देश्य से भराच रोड स्टेशन के प्लेटफार्म पर छत लगाने का विचार नहीं है।

(ग) जी नहीं।

Licences for Foodgrain Dealers

1624. Shrimati Maqda Ahmed: Will the Minister of Food and Agriculture be pleased to state:

(a) which of the State Governments and Union Territories have promulgated orders making it obligatory for the foodgrain dealers to obtain licences; and

(b) details of order, if any?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The desired information is given in the statement laid on the Table of the House. [See Appendix IV, annexure No 62.]

Sugar Mills

1625. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) how many sugar mills existed at the close of the First Five Year Plan period; and

(b) the number of sugar mills as on the 30th June, 1958?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 147.

(b) 163.

Goods Shed at Kiratpur Sahib

1626. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a goods shed is proposed to be constructed at Kiratpur Sahib on the Northern Railway; and

(b) the time by which the construction work is likely to be started?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The proposal for the construction of goods shed at Kiratpur Sahib station is under examination. If the proposal is justified the work will be provided in the Railways' future works programme in consultation with the Users' Amenity Committee.

Railway Station at Chatar

1627. Shri Mohammed Tahir: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the people of Samral village round about village Chatar in P.S. Kesba district Purnea, Bihar represented to start a railway station at Chatar in between the railway stations Jalalgarh and